

ITEM NO.108

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 7249/2016

ARUN KUMAR SRIVASTAVA

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 24-04-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) : Mr. Tanmaya Agarwal, AOR

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. C. K. Rai, AOR
Mrs. Anuradha Roy, Adv.
Mr. Vinay Kumar Gupta, Adv.
Mr. Sumit Panwar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned counsel for the
appellant, list after four weeks so as to make alternative
arrangements.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)